

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5229

ANSWERED ON:21.12.2000

PAYMENT OF COMMISSION TO GENERAL SALES AGENTS IN LONDON

BHIM PRASAD DAHAL;IMAM SANAD;SUNIL KHAN;VINAY KUMAR SORAKE;VSM (RETD.) COL. CHOUDHARY

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether that the Managing Director of Air India had shown favours to the General Sales Agents in London to the tune of Rs.3 crores as payment of Commission;
- (b) if so, the facts thereof; and
- (c) whether attention of the Government has also been drawn to the news item appearing in The Indian Express dated November 11, 2000 in this regard;
- (d) whether this matter has been inquired into; and
- (e) if so, the details thereof and the action being contemplated in this regard?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) & (b) : A preliminary inquiry report has been received from Air India alleging that M/s Welcome Travels, General Sales Agent of Air India in London have been benefitted by Rs.3 crores in the year 1997-98 by revision of slabs of Productivity Linked Incentive (PLI).

(c) : Yes, Sir.

(d) & (e) : The veracity of the allegations in respect of undue favours shown to M/s Welcome Travels by officials of Air India is being examined in the Ministry.